

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ANYONE HOME IT SERVICES PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	ANYONE HOME IT SERVICES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	JULY 03, 2014
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES, PUNE
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999PN2014PTC151676
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SR. No. 201, Office No. D-103, Aristoliya, 17 1/2, Hadapsar, Pune, Pune City, Maharashtra, India, 411028
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07.10.2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: AKHIL CHADHA ADDRESS: AKHIL CHADHA & ASSOCIATES, 89, PUSHPANJALI APARTMENTS, PLOT NO 10, SECTOR 4, DWARKA, NEW DELHI-110078 EMAIL ID: CHADHAKHIL@GMAIL.COM REGISTRATION NO.: IBBI/IPA-002/IP-N00917/2020-21/13068
8	LAST DATE FOR SUBMISSION OF CLAIMS	06.11.2024

Notice is hereby given that Anyone Home IT Services Private Limited has commenced voluntary liquidation on 07.10.2024.

The stakeholders of Anyone Home IT Services Private Limited are hereby called upon to submit a proof of their claims, on or before 06.11.2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Akhil Chadha

Regd no- IBBI/IPA-002/IP-N00917/2020-2021/13068

Date: 09.10.2024

Place: New Delhi